

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
STARRED QUESTION No.455
TO BE ANSWERED ON THE 24TH MARCH, 2026

IMPLEMENTATION OF AIF

*455. SHRI SHANKAR LALWANI
SHRI RAJKUMAR CHAHAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the total number and value of projects sanctioned under the Agriculture Infrastructure Fund (AIF) since its inception including the projects approved in the country, project-wise and State/UT-wise including Hazaribagh, Ramgarh and Dumka districts in Jharkhand, Jammu and Kashmir, Chhattisgarh, Bulandshahr in Uttar Pradesh, Nandurbar district in Maharashtra, Jalore and Sirohi districts and Pali Lok Sabha Constituency in Rajasthan and Keonjhar Lok Sabha Constituency in Odisha;
- (b) the types of infrastructure created including sectors such as warehouses, cold chains, primary processing centres and logistics facilities and their operational status, sector and State/UT-wise particularly Hazaribagh and Ramgarh in Jharkhand and Keonjhar in Odisha;
- (c) the quantum of institutional credit sanctioned, interest subvention provided and credit guarantee coverage extended to beneficiaries such as farmers, FPOs, cooperatives and agri-entrepreneurs;
- (d) whether the disbursement of sanctioned loans is proceeding as per schedule including the number of sanctioned and operational projects in the country, if so, the details thereof, State/UT-wise including Hazaribagh and Ramgarh districts in Jharkhand, Bulandshahr in Uttar Pradesh and Keonjhar in Odisha;
- (e) the challenges encountered in implementation particularly in tribal and remote regions, such as access to finance, technical expertise or project viability concerns;
- (f) the measurable outcomes in terms of reduction in post-harvest losses improved market access and value realisation for farmers in the country, State/UT-wise particularly Hazaribagh and Ramgarh in Jharkhand and Keonjhar in Odisha; and
- (g) the details of the impact of these projects on strengthening agricultural supply chains and reducing post-harvest losses in the country, State/UT-wise including Bulandshahr district in Uttar Pradesh?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण मंत्री (SHRI SHIVRAJ SINGH CHOUHAN)

(a) to (g) : A statement is laid on the Table of the House.

STATEMENT IN RESPECT OF PART (a) to (g) of LOK SABHA STARRED QUESTION NO. 455 FOR REPLY ON 24TH MARCH, 2026 REGARDING IMPLEMENTATION OF AIF

(a) & (b): As on 11.03.2026, for 170241 projects , ₹84502.78 crores have been sanctioned under AIF. The details of the projects and loan amount sanctioned as on 11.03.2026 in the Hazaribagh, Ramgarh, Dumka (Jharkhand), Bulandshahr (Uttar Pradesh), Nandurbar (Maharashtra), Jalore, Sirohi, Pali (Rajasthan), Keonjhar (Odisha), Chhattisgarh and Jammu & Kashmir are as under:

State	Districts	Number of Projects	Loan Sanctioned Amount (₹ in crore)
Jharkhand	Hazaribagh	29	52.37
	Ramgarh	24	25.32
	Dumka	34	26.16
Uttar Pradesh	Bulandshahr	140	206.34
Maharashtra	Nandurbar	88	81.57
Rajasthan	Jalore	32	28.99
	Sirohi	30	28.84
	Pali	64	43.42
Odisha	Keonjhar	94	38.98
Chhattisgarh		3788	2604.83
Jammu & Kashmir		361	636.47

The State/UT wise details of projects that has been fully disbursed reflecting the projects completed including projects in Hazaribagh, Ramgarh and Keonjhar districts are given in Annexure I. State-wise, project-wise, district-wise details of the projects and loan amount sanctioned under AIF are available at <https://agriinfra.dac.gov.in/>.

(c): As on 11.03.2026, loan amounting to ₹84,502.78 crores have been sanctioned to beneficiaries such as farmers, FPOs, cooperatives, and agri-entrepreneurs, etc., for eligible projects. Interest subvention and credit guarantee coverage amounting to ₹1,431.44 crores and ₹476.96 crores have also been provided to the beneficiaries, respectively.

(d): The disbursement of funds are undertaken in phases linked to project milestones and is proceeding in accordance with the AIF guidelines and timelines. Across all States/UTs, as on 11.03.2026, ₹62219.10 crores have been disbursed. The State-wise details including Hazaribagh and Ramgarh districts in Jharkhand, Bulandshahr in Uttar Pradesh and Keonjhar in Odisha are at Annexure II.

(e): As per the findings of the third-party impact assessment study conducted by the Indian Institute of Management (IIM), the Government has implemented the Agriculture Infrastructure Fund (AIF) effectively across the country and has significantly expanded access to credit and enabled investment in agricultural infrastructure. No major systemic challenges have been reported in the implementation. However, some implementation-level issues such as lower loan coverage vis-à-vis project cost, need for enhanced handholding, and market-related factors like price fluctuations have been indicated by some beneficiaries. These issues are not structural in nature and are addressed through facilitation and handholding.

(f) & (g): As per the impact assessment study conducted by IIM Ahmedabad, AIF has led to measurable improvements in reduction of post-harvest losses, creation of additional storage space, enhanced market access, improved value realisation for farmers, and strengthened agricultural supply chains across States/UTs. The district-level data on impact for any State/UT including Hazaribagh and Ramgarh (Jharkhand), Keonjhar (Odisha) and Bulandshahr (Uttar Pradesh) is not maintained centrally. The key outcomes of study are as below:

- Post-Harvest Loss Reduction: AIF interventions have resulted in an average 5 to 15% reduction in post-harvest losses, driven by improved storage, processing, and mechanisation systems that enhance efficiency and reduce spoilage across commodities.
- Market Access: Improved logistics and aggregation infrastructure enhanced throughout by 10 to 25% and enabled access to new markets. Over all, about 38% beneficiaries reported better integration in end to end value chains. On an average, about 56% of beneficiaries reported improved competitiveness due to better quality assurance and market integration.
- Value Realisation: 63 % AIF beneficiaries achieved better prices through improved storage, grading, packaging, and ability to defer sale. Reported income gains ranged from 11 to 25 %, with highest improvements in cold-chain, composite, and processing.

Annexure I

State wise details of Completed projects

S.N.	State/UT	Completed Projects
1	Andhra Pradesh Andaman	3711
2	Andaman And Nicobar Islands	1
3	Arunachal Pradesh	1
4	Assam	302
5	Bihar	1483
6	Chandigarh	3
7	Chhattisgarh	2868
8	Delhi	8
9	Goa	18
10	Gujarat	4007
11	Haryana	8313
12	Himachal Pradesh	768
13	Jammu And Kashmir	221
14	Jharkhand	476
15	Karnataka	3371
16	Kerala	3502
17	Madhya Pradesh	17404
18	Maharashtra	11525
19	Manipur	2
20	Meghalaya	2
21	Nagaland	2
22	Odisha	3757
23	Puducherry	9
24	Punjab	29803
25	Rajasthan	3561
26	Tamil Nadu	7808
27	Telangana	2791
28	Tripura	1
29	Uttar Pradesh	11658
30	Uttarakhand	436
31	West Bengal	6736
	Total	124548

Note: The number of completed projects in Hazaribagh, Ramgarh (Jharkhand), Keonjhar (Odisha) are 20,18 and 83, respectively.

Annexure II

A. State/UT wise details of sanctioned and completed projects

S.N.	State/UT	Sanctioned	Completed
1	Andhra Pradesh	6322	3711
2	Andaman and Nicobar Islands	1	1
3	Arunachal Pradesh	5	1
4	Assam	716	302
5	Bihar	2343	1483
6	Chandigarh	6	3
7	Chhattisgarh	3788	2868
8	Delhi	18	8
9	Goa	40	18
10	Gujarat	5836	4007
11	Haryana	10270	8313
12	Himachal Pradesh	1055	768
13	Jammu and Kashmir	361	221
14	Jharkhand	654	476
15	Karnataka	5115	3371
16	Kerala	4722	3502
17	Ladakh	1	0
18	Madhya Pradesh	30908	17404
19	Maharashtra	16182	11525
20	Manipur	4	2
21	Meghalaya	6	2
22	Nagaland	6	2
23	Odisha	5227	3757
24	Puducherry	12	9
25	Punjab	33275	29803
26	Rajasthan	5598	3561
27	Tamil Nadu	9503	7808
28	Telangana	4189	2791
29	The Dadra and Nagar Haveli and	1	0
30	Tripura	11	1
31	Uttar Pradesh	15047	11658
32	Uttarakhand	721	436
33	West Bengal	8298	6736
	Total	170241	124548

B. Details of sanctioned and completed projects in Hazaribagh, Ramgarh, Bulandshahr and Keonjhar districts

State	Districts	Sanctioned	Completed
Jharkhand	Hazaribagh	29	20
	Ramgarh	24	18
Uttar Pradesh	Bulandshahr	140	79
Odisha	Keonjhar	94	83
